

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:183

ANSWERED ON:19.11.2009

HOLDING OF TRAIN BY MAOISTS

Chauhan Shri Sanjay Singh;Choudhry Smt. Shruti;Khairi Shri Chandrakant Bhaurao;Patel Shri Devji;Reddy Shri Anantha Venkatarami;Singh Shri Radha Mohan;Verma Smt. Usha

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether Maoists held captive a Rajdhani Express recently, at Midnapore in West Bengal;
- (b) if so, the details thereof; and
- (c) the action plan prepared by the Railways to prevent occurrence of such incidents?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b) On 27.10.2009 at about 14:35 hours armed people obstructed train No. 2443 (A) Up (Bhubneswar-New Delhi Rajdhani Express) at Banstala Passenger Halt at KM No. 146/15-17 between Sardhia and Jhargram Railway Stations in Kharagpur-Tata Nagar section on railway track and forced the driver to leave the train. They also pelted stones and broke windows of the coaches. As a result, some passengers sustained injuries. Railways intervened and requested Ministry of Home Affairs for release of the train. The train was finally released at 22:10 hours with police escort after its detention of 735 hrs. A police case has been registered. The matter has been referred to Ministry of Home Affairs for necessary investigation.

(c) Policing on Railways is the duty of the State Police through Government Railway Police. However, to provide better security to the traveling passengers in trains and passenger areas, the RPF Act, 1957 and Railways Act, 1989 have been amended in the year 2003 to enable the Railways, through the Railway Protection Force to effectively supplement the efforts of the State Governments in controlling crime on the Railways. The concerned State Governments have been requested to take effective steps to control such incidents.